



HIGH COURT OF ANDHRA PRADESH: AMARAVATI

NOTIFICATION

NO.24/2019-RC

Dated. 08-12-2020

- Ref:**1. High Court's Notification No.24/2019-RC, dated 11.09.2019.
2. High Court's Notification No.24/2019-RC, dated 13.10.2020.

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It is hereby notified that in response to the notification dated 13.10.2020 in reference 2nd cited, certain objections were received with regard to the answers to the questions provided in the key, from the candidates who appeared for screening test held on 11.10.2020 for the recruitment of District Judge (Entry Level) notified for the year 2019.

The High Court, having considered the said objections received, decided to allot two (2) marks for Question Numbers 5 and 17, to all the candidates who appeared for screening test and the answer for Question No.16 is changed from '2' to '4'.

Surika
08.12.20
REGISTRAR (RECRUITMENT)